RBI/2012-13/321

DNBS(PD).CC. No 313 /03.10.42 /2012-13  December 10, 2012

All Non Banking Financial Companies /
Residuary Non Banking Companies

Dear Sir,


2. All NBFCs are required to update the list of individuals/entities as circulated by Reserve Bank and before opening any new account, it should be ensured that the name/s of the proposed customer does not appear in the list. Further, NBFCs should scan all existing accounts to ensure that no account is held by or linked to any of the entities or individuals included in the list.

3. The complete details of the said list are available on the UN website: http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml

Yours faithfully,

(Chandana Dasgupta)
Deputy General Manager
Encl: as above